NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/147/ (IB)/2017

NAME OF THE PETITIONER(S)

: THREE SIXTEEN FILMS

NAME OF THE RESPONDENT(S)

: NEW GENERATION MEDIA CORPORATION PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

KINEWLIN FREDERICH

For Respondent.

N Nagarajem

ORDER

Counsel for both the parties present. Counsel for Petitioner prayed for time to file rejoinder. At request, time is enlarged. Put up on 18.08.2017 at 10.30 A.M.

1. Jagonagon (S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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